

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 21214/2018

UTTAR PRADESH BASIC SHIKSHAK SANGH LUCKNOW & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Dr. M.P. Raju, Adv.

Mr. James P. Thomas, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 3 but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar